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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

CP 358/2007
in
OA 2029/2004

New Delhi this the 7th day of January, 2008

Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J)
Hon'ble Mrs. Neena Ranjan, Member (A)

Jagjit Singh,
S/o Shri Tara Singh,
R/o 20, Bharat Nagar, Delhi-52

.. Applicant

(By Advocate Shri Yogesh Sharma)

VERSUS

1. Shri Sri Parkash,
General Manager,
Northern Railway, Baroda House, New Delhi.

2. Ms. Anju Ranjan,
F& CAO/Const.,
Northern Railway, Kashmere Gate, Delhi-6

.. Respondents

(By Advocate Shri V.S.R.Krishna)

ORDER (ORAL)

(Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J) :

In view of the orders passed in Civil Writ Petition (C) No. 7859/2007, the present Contempt Petition is closed. Respondents are discharged, However, giving liberty to the applicant to move appropriately as and when need arises.

Neena Ranjan

(Neena Ranjan)
Member (A)

M. Ramachandran

(M. Ramachandran)
Vice Chairman (J)

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